

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 10<sup>th</sup> September, 2025.**

**No. LJ (A) 89/2021/264** - In exercise of powers conferred under sub - section (4) of Section 18 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Advocates as Public Prosecutors/Govt. Pleaders, Addl. Public Prosecutor/Addl. Govt. Pleader, Asst. Public Prosecutors/Asst. Govt. Pleaders in Eastern West Khasi Hills District, Mairang with immediate effect and until further orders:-

| <b>Sl. No.</b> | <b>Names of the Advocates</b>   | <b>Appoint</b>                               |
|----------------|---------------------------------|----------------------------------------------|
| 1.             | Smti. Badasuklin Kharkrang      | Public Prosecutor/ Govt. Pleader             |
| 2.             | Smti. Pandora Dkhar             | Addl. Public Prosecutor/Addl. Govt. Pleader  |
| 3.             | Shri. Rangkynsai Nongbri        | Addl. Public Prosecutor/Addl. Govt. Pleader  |
| 4.             | Smti. Aidahun Lyngdoh Mawphlang | Asst. Public Prosecutor/Asst. Govt. Pleader. |
| 5.             | Miss Angelisa Khardewsaw        | Asst. Public Prosecutor/Asst. Govt. Pleader. |
| 6.             | Miss Nobility Tympuin           | Asst. Public Prosecutor/Asst. Govt. Pleader. |
| 7.             | Miss Elmora Thabah              | Asst. Public Prosecutor/Asst. Govt. Pleader. |
| 8.             | Smti. Ibapynhunshisha Nongrem   | Asst. Public Prosecutor/Asst. Govt. Pleader. |

Sd/-  
Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.

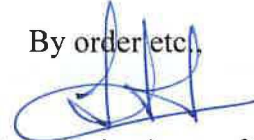
**Memo No. LJ (A) 89/2021/264 -A,**

**Dated Shillong, the 10<sup>th</sup> September, 2025.**

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong.
3. The Director General of Police, Meghalaya, Shillong
4. The District Magistrate, Eastern West Khasi Hills District, Mairang.
5. The Superintendent of Police, Eastern West Khasi Hills District, Mairang.
6. The Accountant General (A&E), Meghalaya, Shillong- 793001. The above Public Prosecutors/Govt. Pleaders, Addl. Public Prosecutor/Addl. Govt. Pleader, Asst. Public Prosecutors/Asst. Govt. Pleaders shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 13/2002/Pt./165 dt. 30.10.2018 (as amended).
7. Person Concerned. Charge report of assuming charge as Public Prosecutors/Govt. Pleaders, Addl. Public Prosecutor/Addl. Govt. Pleader, Asst. Public Prosecutors/Asst. Govt. Pleaders along with contact No. should also be furnished to this Department.
8. The Treasury Officer, Mairang Treasury.
9. Law (B) Department.
10. DEO, Law Department.

By order etc.



Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.